

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:1696  
ANSWERED ON:04.12.2012  
PROMOTING PARALYMPIC MEDALLISTS  
Jagannath Dr. M.

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Indian Paralympic medal winners are totally neglected by the Union/State Governments and other prestigious organisations in regard to sponsorship unlike the olympic medal winners;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken/being taken by the Union Government to promote the paralympic medal winners?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) & (b): The Ministry of Youth Affairs & Sports has no role in grant of sponsorship to players including those belonging to Paralympics. As far as assistance from the Ministry of Youth Affairs & Sports is concerned, there is no discrimination between medal winners of Olympic Games and Paralympics.

(c) Winners of medals in Paralympics are treated at par with the medal winners of Olympic Games with regard to amount of Cash Award under the Scheme of 'Special Awards to medal winners in International Sports Events and their Coaches'. Paralympics medalists are also eligible for being considered for Rajiv Gandhi Khel Ratna and Arjuna Awards and Pension under the Scheme of Pension to Meritorious Sports persons.